

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 10 OF 2016 &  
I.A. NO. 15 OF 2016**

**Dated : 14<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**The Chairman, Himachal Pradesh State Electricity Board Ltd. ....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Mr. Ishaan Mukherjee**

**ORDER**

Issue notice on the Appeal as well as on the I.A. No. 15 of 2016  
(Application for stay) to the Respondents returnable on 11.02.2016.

Dasti in addition is permitted.

List the matter on **11.02.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**